

**BEFORE THE NATIONAL GREEN TRIBUNAL**

**SOUTHERN ZONE, CHENNAI**

**Application No.243 of 2014 (SZ)**

**Applicant(s)**

S.M.Govindasamy,  
R.N.Pudur Post,  
Erode

**Respondent(s)**

**Vs** The State of Tamil Nadu,  
Rep by its Secretary to Govt.,  
Forest and Environment Department,  
Chennai and others.

**Legal Practitioners for Applicant(s)**

M/s.A.Suresh Sakthi Murugan &  
M.Prabhakaran

**Legal Practitioners for Respondents**

M/s. M.K.Subramanian &  
P.Velmani for R-1 and R-4

Mrs. Rita Chandrasekhar  
for R-2 and R-3

M/s. P.Valliappan, S.M.S.Shriram  
Narayanan & B.Venkatesan for R-5

Mr.Yogeshwaran for R6

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Note of the Registry	Orders of the Tribunal
Item No.9&10	<p data-bbox="431 244 776 284">Date: 10<sup>th</sup> August, 2017</p> <p data-bbox="431 317 1382 432">At the request of the learned counsel appearing for the respondent 2 &amp; 3 post this application for argument on 22.08.2017.</p> <p data-bbox="919 612 1382 693">.....,JM (Justice Dr.P.Jyothimani)</p> <p data-bbox="919 908 1382 989">.....,EM (Shri P.S. Rao)</p>

